

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.5- IA/842(AHM)2024
in
C.P.(IB)/27(AHM)2021

Proceedings under Section 95 IBC

IN THE MATTER OF:

Rajkot Nagarik Sahakari Bank Ltd
V/s
Anil Amarnath Agrwal

.....Applicant

.....Respondent

Order delivered on: 07/06/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Randhir Rajpurohit, Adv.
For the Respondent :

ORDER

IA 842 of 2024

This is the first progress report of the RP. Taken on record with all exceptions.

Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)